

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 127**  
**(IB)-169(PB)/2019**

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt. Ltd. ... Applicant/Petitioner  
Vs.  
Magad Realtors Pvt. Ltd. ... Respondent

**Order Under Section 7 of IBC, 2016 (CIRP)**

**Order delivered on 24.01.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

List on 03.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**